

Name and address Capacity per annum

Condensed Milk :

Private Sector

*M/s. Kaira Dist. Co-operative Milk Producers Union, Anand	3000 tons.
*M/s. Food Specialities Private Ltd., Moga	4000 „
M/s. Arun Importers Private Ltd., Calcutta	1080 „
M/s. C. & E. Morton, Marhowrah	240 „

(b) The following is the quantum of production achieved or planned for achievement by 1965-66:—

	Milk powder		Condensed Cheese milk	
	Skimmed	Whole		
1. Production achieved in 1961	721 tonnes	145 tonnes	229 tonnes	Small Quantities
2. Production planned for achievement by 1965-66	30,000 tons.		6,000 tons	4,000 tons

CAMPAIGN TO DEVELOP SMALL-SCALE INDUSTRIES IN U. P.

178. SHRI KRISHNA CHANDRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) names of the places where intensive campaign to develop small-scale industries in under-developed areas in Uttar Pradesh has been launched;

(b) the broad features of the campaign; and

(c) the details of the progress made so far?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO):

(a) to (c) A statement is attached.

STATEMENT

(a) In U. P. intensive campaign to develop small scale industries has been undertaken in the under-developed areas of Hardoi and Basti.

(b) To create climate conducive to the development of small scale industries by intensive instruction and propaganda about Governmental assistance and other facilities available for the development of small

Name and address Capacity per annum

Cheese:—

*Aarey Milk Colony, Bombay	Small quantity.
M/s. Jamuna Milk Products, Lucknow	300 tons
M/s. Urmi Cheese & Chemicals Ltd., Mysore	324 „
M/s. Kaira Dist. Milk Producers Union, Anand	240 „

*In Production.

scale industries, the officers visit the selected area, hold discussions with the industrialists and entrepreneurs, guide them regarding suitable lines of investment, give model schemes, render technical assistance and help in getting loans etc. from the concerned agencies. The campaign is lunched in four stages: first phase—a quick survey of the industrial potentialities of the area selected. Second phase—Officers of the Central Government, State Government and National Small Industries Corporation contact the prospective entrepreneurs. Third phase—propaganda and publicity regarding the industries having good prospects in the area and facilities available for their development. Fourth phase—assistance in the setting up of the units—preparation of schemes—technical assistance, financial assistance etc.

(c) Hardoi.—38 new small scale units with an investment of Rs. 1,81,800 and employment of 91 persons have been started in various industries like agricultural implements, furniture, leather, ropes, card board, chalk candle and lac, brass wares, hosiery, darri, perfumery, lime,

pharmaceuticals plastic goods, embroidery, steel furniture, printing, fruit preservation, hospital goods, radio assembly etc.

Basti.— 59 units with an investment of Rs. 2,62,520 and an employment of 1,104 persons have been started and covered industries like power looms, handlooms, soap, leather tanning, thread balls, embroidery, shoe-making, utensils, smithy, wire nails, agricultural implements, furniture and line.

VALUE OF IMPORT LICENCES ISSUED FOR INDUSTRY

179. SHRI KRISHNA CHANDRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the value of applications cleared for import of capital goods during 1961;

(b) the value of such applications for (i) small scale industry and (ii) large scale industry;

(c) the value of applications cleared for import of raw materials during the year 1961; and

(d) the value of such applications for (i) small scale industry and (ii) large scale industry?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO):

(a) Licences worth Rs. 173 crores were issued for import of capital goods during 1961-62.

(b) No separate figures are available for small scale and large scale industry.

(c) Licences worth Rs. 384 crores were issued for import of raw materials during 1961-62.

(d) Of these, licences worth Rs. 11 crores were specifically for import of raw materials for small scale industries and licences worth Rs. 112 crores were specifically for import of raw materials for scheduled industries.

आयात के लाइसेंस

१८०. श्री विमलकुमार मन्नालालजी
घोरङ्गिया: क्या वाणिज्य तथा उद्योग मंत्री
यह बताने की कृपा करेंगे कि :

(क) गत पांच वर्षों में विदेशी माल
के आयात के लिये राज्यवार कितने लाइसेंस
दिये गये और कितने कितने रुपयों के थे ;
और

(ख) इन वर्षों में विदेशी माल के
आयात के लिये प्रत्येक राज्य से कितने
कितने लाइसेंस देने के लिये प्रायश्नापन
दिये गये थे और कितने मूल्य के ये लाइसेंस
दिये जाने की मांग की गई थी ?

†[IMPORT LICENCES

180. SHRI V. M. CHORDIA: Will the Ministry of COMMERCE AND INDUSTRY be pleased to state:

(a) the State-wise number of licences granted for the import of foreign goods during the last five years and value thereof; and

(d) the number of licences applied for from each State for the import of foreign goods during these years and the value for which these licences were asked for?]

वाणिज्य तथा उद्योग मंत्रालय में
अन्तर्राष्ट्रीय व्यापार मंत्री (श्री मनुभाई शाह):

(क) और (ख). आयात व्यापार नियंत्रण
संगठन में प्राप्त आवेदन पत्रों की संख्या,
प्रत्येक किस्म के माल के लिये दिये गये आवेदन
पत्रों के मूल्य तथा प्रत्येक माल के लिए जारी
किये गये लाइसेंसों की संख्या और मूल्य के
आंकड़े राज्य-वार संकलित नहीं किये जाते ।
फिर भी पिछले पांच वर्षों में प्रत्येक वर्ष में प्राप्त
आवेदन पत्रों की कुल संख्या तथा जारी किये
गये लाइसेंसों की संख्या तथा मूल्य नीचे दिये
गये हैं :—